

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th August, 2015

No. HC.V- 102/2015/ C11 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint **Sri S.Thankappan Nair**, Joint Registrar, temporarily and until further orders as **Registrar (Establishment)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of (PB-5) Rs. 26000-45000/- with Grade Pay of Rs. 8700/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, against the newly created post sanctioned vide Govt. letter No. JDJ.260/2015/16 dtd. 10.8.2015.

By order,

edf
REGISTRAR GENERAL
18.8.2015

Memo No. HC.V-102/2015/ C11 A /Estt. # Dated 18.8.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. Sri S.Thankappan Nair, Joint Registrar (Admn-I), Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagum.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The A.O.(J) _____, Gauhati High Court, Guwahati.
21. The Court Officer, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File

18/8/15
REGISTRAR GENERAL

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